Title : Introduction of the Civil Defence (Amendment) Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): On behalf of Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Civil Defence Act, 1968.

MADAM SPEAKER: The question is:

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"That leave be granted to introduce a Bill further to amend the Civil Defence Act, 1968."

The motion was adopted.

SHRI MULLAPALLY RAMACHANDRAN: I introduce the Bill.